

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1916
ANSWERED ON:29.11.2007
DRUG UNDER PRICE CONTROL
Hasan Chaudhary Munawwar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority has recently put around 20 drugs under Price Control under Para 10(B) of DPCO 1995;
- (b) if so, the details of the names of the medicines, the percentage increase in the prices and the period alongwith the new price fixed;
- (c) whether there are difference of opinion between NPPA and Department of Chemicals; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE)

(a) to (d): Government has delegated powers to the National Pharmaceuticals Pricing Authority (NPPA) for fixation of prices of Non-Scheduled formulations in "public interest" under para 10(b) of Drugs (Prices Control) Orders, 1995 (DPCO, 95). Subsequent to delegation of powers, NPPA have fixed prices in respect of 22 Non-Scheduled formulations under para 10(b) of DPCO, 95 between June, 07 to October, 07 (List enclosed at Annexure). The delegation has facilitated in expeditious action by the NPPA to monitor and control the prices in case of price increases beyond the prescribed limit with respect in the cases of Non-Scheduled formulations.

Fixation/revision of prices of bulk drugs and formulations is an on-going exercise undertaken by the NPPA. However, the Government have the power to review price fixation/revision orders of NPPA under the provisions of DPCO '95.